

Uttar Pradesh (Bareilly). The State Government are required to take the following actions before seeking central assistance :

- (a) Finalisation of the development plan for Counter Magnet town;
- (b) Constitution of Project Sanctioning Committee at the town level;
- (c) Preparation of Annual Action Plan; and
- (d) Allocation by the State Govt. of its matching share in the Development Fund for the Counter-Magnet area.

(b) : Each of the selected Counter-Magnet cities (Hissar, Patiala, Gwalior, Kota and Bareilly) has been allocated a sum of Rs. 20 crores during the 8th Plan.

[English]

Special Dispensation Admissions in KVs

514. SHRI SHANTILAL PARSOTAMDAS PATEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether special dispensation admissions in Kendriya Vidyalayas have now been discontinued; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) and (b). On a writ petition filed in the Hon'ble High Court of Delhi, the Court has directed that no Special Dispensation admissions shall be made until the matter is finally disposed off.

DPEP in Assam

515. DR. ARUN KUMAR SARMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) the names of the districts in Assam where District Primary Education Programme (DPEP) has been in operation;

(b) whether the Government propose to include the other districts, of the State in that programme; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (c). Presently, four districts of Assam, namely, Darrang, Dhubri, Morigaon and Karbi Anglong are covered under the District Primary Education Programme (DPEP). The Government of Assam has proposed expansion of DPEP to give additional districts, namely, Barpeta, Bongaigaon, Goalpara, Kokrajhar and Sonitpur.

Short Supply of Coal

516. SHRI KASHI RAM RANA : Will the Minister of COAL be pleased to state :

(a) whether there is short supply of coal to SSI units and other industrial units of Gujarat;

(b) if so, the reasons therefor;

(c) whether the Union Government have received any proposal from the Coal India Limited for privatisation of transportation of coal by road in view of the shortage of railway wagons;

(d) if so, the details thereof; and

(e) the decision taken by the union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) and (b). According to the information received from Coal India Limited, they have not received any specific information about coal shortage from the SSI industrial Units in Gujarat.

However, as a result of a higher priority given for supply of coal to the power sector, and as a result of a sharp increase in the demand of coal from this sector, supplies of coal to the industrial consumers has been affected. The total supplies to consumers other than the power sector, including industrial and SSI units in Gujarat was 32.16 lakh tonnes in 1994-95 which has gone down to 25.76 lakh tonnes in 1995-96. The total despatch to all the consumers including that of the power sector in Gujarat has, however, increased to 151.60 lakh tonnes as against the despatches of 151.04 lakh tonnes in 1994-95.

(c) No, Sir.

(d) and (e) Do not arise.

Coal Stock-Yards in Orissa

517. SHRI SOUMYA RANJAN : Will the Minister of COAL be pleased to state :

(a) the locations in Orissa where coal stock-yards have been established;

(b) the criteria fixed for establishing coal stock-yards; and

(c) the details of new stock-yards proposed to be opened in Orissa?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) According to Coal India Limited (CIL), they are not presently operating any stockyard in Orissa. Earlier, they had operated stockyards at Rourkela, Sambalpur, Jagatpur and Bhadrak. While no fresh input of coal is being given, residual stock at Jagatpur and Bhadrak is being liquidated.

(b) and (c). Under the current stockyard policy, the responsibility for setting up and managing new stockyards rests with the respective State Governments. Coal Companies will offer coal for despatch to these stockyards in accordance with the sponsorships provided by the State Governments. It is for the State Governments to assess the need for coal stockyards, set them up and sponsor movement of coal.

Operation Black Board Scheme

518. SHRI RAJENDRA AGNIHOTRI :
SHRI JAGAT VIR SINGH DRONA :
SHRIMATI VASUNDHARA RAJE :
SHRI LALIT ORAON :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) the funds sanctioned and allocated during the Eighth Plan under the centrally sponsored 'Operation Black Board' programme, State-wise;

(b) whether the Government have reviewed the implementation of this centrally sponsored programme;

(c) if so, the details thereof, State-wise; and

(d) the steps taken/proposed to be taken to make the scheme more effective?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) A statement giving details of funds released to State Govts/UT Adms. under Operation Black Board Scheme during 8th Five Year Plan is enclosed

(b) and (c) The implementation of the programme is reviewed at different levels both in the Govt of India and the State Governments. In addition, the programme has been evaluated by external agencies which include National Council for Education Research & Training, National Institute of Rural Development, Hyderabad, and G. B. Pant Social Science Institute, Allahabad. These evaluations have been carried out in Andhra Pradesh, Gujarat, Himachal Pradesh, Madhya Pradesh, Orissa, Rajasthan, Maharashtra, Tamilnadu and Uttar Pradesh. According to the evaluation reports, the implementation of the Operation Black Board Scheme has been satisfactory. However the pace of construction of school buildings and utilisation of teaching learning material in some States needs improvement.

(d) The Government has taken steps to improve effectiveness of the programme which include decentralisation of system of purchase of teaching learning equipment, grant of flexibility to States in selection of appropriate teaching learning materials

and special training of primary school teachers to ensure optimum utilisation of teaching learning materials purchased under the scheme.

STATEMENT

Details of the funds released to State Govts/UT Adms. During 8th Plan (As on 12.7.1996) under Operation Black Board Scheme

(Rs. in lakhs)

SNo.	State	Funds Released
1.	Andhra Pradesh	7265.95
2.	Arunachal Pradesh	315.07
3.	Assam	6937.14
4.	Bihar	11625.62
5.	Goa	131.79
6.	Gujarat	2928.51
7.	Haryana	193.22
8.	Himachal Pradesh	1689.67
9.	Jammu & Kashmir	2678.89
10.	Karnataka	9176.49
11.	Kerala	767.43
12.	Madhya Pradesh	1785.27
13.	Maharashtra	18701.26
14.	Manipur	34.81
15.	Meghalaya	1699.97
16.	Mizoram	82.52
17.	Nagaland	5293.22
18.	Orissa	9008.29
19.	Punjab	541.20
20.	Rajasthan	6957.73
21.	Sikkim	-
22.	Tamilnadu	645.61
23.	Tripura	93.45
24.	Uttar Pradesh	1864.35
25.	West Bengal	3241.30
26.	A&N Islands	-
27.	Chandigarh	-
28.	D&N Haveli	3.66
29.	Daman & Diu	-
30.	Delhi	76.44
31.	Lakshadweep	-
32.	Pondicherry	24.90

Use of Computer in Indian Languages

519. DR. LAXMINARAYAN PANDEY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the projects being prepared by language institutions for possible use of computer in Indian languages; and